

4

4.7.89.

Heard Mr. Walia for the
applicants and Mr. Ghaisas, Law
Assistant for the Respondents.

Applicants are permitted
to file joint application. Case
to continue in the Sine-die list.

4
(M.Y. PRITOKAR) (M.B. MUTUNDAR)
H(A) H(I)

~~Deputy Registrar~~

Per Tribunal

7/5/93

As per direction of the Hon'ble Vice
Chairman dated 22.1.93, the matter
is taken out from Sine-die list.
Fixed for final hearing on 21/9/93
Issue notices to the parties as per
~~order dated~~ _____.

Sanyal
Deputy Registrar

Notice issued to applicants
& Respondents on
date 28.5.93.

3/6

Per Tribunal

Date

21/9/93

Applicant in person / by

Advocate Respondent by

Council.

The matter adjourned to

for Final Hear

G.S. Walia

J.G. Sanyal

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93

21/11/93